

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KANJIRAVELIL TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kanjiravelil Traders Private Limited
2.	Date of incorporation of corporate debtor	08/04/2021
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ernakulam, Kerala.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15100KL2021PTC068464
5.	Address of the registered office and principal office (if any) of corporate debtor	Building No. 11/33-B Pulinchode, Pazhamthottam P O, Ernakulam, Kerala -683565, India.
6.	Insolvency commencement date in respect of corporate debtor	12/11/2025
7.	Estimated date of closure of insolvency resolution process	11/05/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Balakrishnan Baburajan IBBI/IPA-002/IP-N00544/2017-2018/11691
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B.K. Baburajan & Associates, Practicing Company Secretaries, 2 nd Floor, Uzhinjelil Tower, Subhash Chandrabose Road, Ponnurunni, Vyttila P O., Kochi Ernakulam, Kerala – 682019. baburajanfcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B.K. Baburajan & Associates, Practicing Company Secretaries, 2 nd Floor, Uzhinjelil Tower, Subhash Chandrabose Road, Ponnurunni, Vyttila P O., Kochi Ernakulam, Kerala – 682019. cirpktpl@gmail.com
11.	Last date for submission of claims	26/11/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: as in 10 above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Kanjiravelil Traders Private Limited on 12/11/2025.

The creditors of Kanjiravelil Traders Private Limited are hereby called upon to submit their claims with proof on or before 26/11/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Balakrishnan Baburajan
Interim Resolution Professional

(IBBI Regn No. IBBI/IPA-002/IP-N00544/2017-2018/11691)

Date: 15/11/2025,

Place: Kochi.

